

SECTION VI
PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES

NOTES :

1. (A) Goods (other than radioactive ores) answering to a description in heading 2844 or 2845 are to be classified in those headings and in no other heading of this Schedule.

(B) Subject to paragraph (A) above, goods answering to a description in heading 2843, 2846 or 2852 are to be classified in those headings and in no other heading of this Section.

2. Subject to Note 1 above, goods classifiable in heading 3004, 3005, 3006, 3212, 3303, 3304, 3305, 3306, 3307, 3506, 3707 or 3808 by reason of being put up in measured doses or for retail sale are to be classified in those headings and in no other heading of this Schedule.

3. Goods put up in sets consisting of two or more separate constituents, some or all of which fall in this Section and are intended to be mixed together to obtain a product of Section VI or VII, are to be classified in the heading appropriate to that product, provided that the constituents are:

(a) having regard to the manner in which they are put up, clearly identifiable as being intended to be used together without first being repacked;

(b) presented together; and

(c) identifiable, whether by their nature or by the relative proportions in which they are present, as being complementary one to another.

CHAPTER 28

*Inorganic chemicals, organic or inorganic compounds of precious metals,
of rare-earth metals, of radioactive elements or of isotopes*

NOTES :

1. Except where the context otherwise requires, the headings of this Chapter apply only to:

(a) separate chemical elements and separate chemically defined compounds, whether or not containing impurities;

(b) the products mentioned in (a) above dissolved in water;

(c) the products mentioned in (a) above dissolved in other solvents provided that the solution constitutes a normal and necessary method of putting up these products adopted solely for reasons of safety or for transport and that the solvent does not render the product particularly suitable for specific use rather than for general use;

(d) the products mentioned in (a), (b) or (c) above with an added stabiliser (including an anti-caking agent) necessary for their preservation or transport;

(e) the products mentioned in (a), (b), (c) or (d) above with an added anti-dusting agent or a colouring substance added to facilitate their identification or for safety reasons, provided that the additions do not render the product particularly suitable for specific use rather than for general use.

2. In addition to dithionites and sulphonylates, stabilised with organic substances (heading 2831), carbonates and peroxocarbonates of inorganic bases (heading 2836), cyanides, cyanide oxides and complex

cyanides of inorganic bases (heading 2837), fulminates, cyanates and thiocyanates, of inorganic bases (heading 2842), organic products included in headings 2843 to 2846 and 2852 carbides (heading 2849), only the following compounds of carbon are to be classified in this Chapter:

(a) oxides of carbon, hydrogen cyanide and fulminic, isocyanic, thiocyanic and other simple or complex cyanogen acids (heading 2811);

(b) halide oxides of carbon (heading 2812);

(c) carbon disulphide (heading 2813);

(d) thiocarbonates, selenocarbonates, tellurocarbonates, selenocyanates, tellurocyanates, tetrathiocyanatodiamminochromates (reineckates) and other complex cyanates, of inorganic bases (heading 2842);

(e) hydrogen peroxide, solidified with urea (heading 2847), carbon oxysulphide, thiocarbonyl halides, cyanogen, cyanogen halides and cyanamide and its metal derivatives (heading 2853) other than calcium cyanamide, whether or not pure (Chapter 31).

3. Subject to the provisions of Note 1 to Section VI, this Chapter does not cover:

(a) sodium chloride or magnesium oxide, whether or not pure, or other products of Section V;

(b) organo-inorganic compounds other than mentioned in Note 2 above;

(c) products mentioned in Note 2, 3, 4 or 5 to Chapter 31;

(d) inorganic products of a kind used as luminophores, of heading 3206; glass frit and other glass in the form of powder, granules or flakes, of heading 3207;

(e) artificial graphite (heading 3801); products put up as charges for fire extinguishers or put up in fire-extinguishing grenades, of heading 3813, ink removers put up in packings for retail sale, of heading 3824; cultured crystals (other than optical elements) weighing not less than 2.5 g each, of the halides of the alkali or alkaline-earth metals, of heading 3824;

(f) precious or semi-precious stones (natural, synthetic or reconstructed) or dust or powder of such stones (headings 7102 to 7105), or precious metals or precious metal alloys of Chapter 71;

(g) the metals, whether or not pure, metal alloys or cermets, including sintered metal carbides (metal carbides sintered with a metal), of Section XV; or

(h) optical elements, for example, of the halides of the alkali or alkaline-earth metals (heading 9001).

4. Chemically defined complex acids consisting of a non-metal acid of Sub-Chapter II and a metal acid of Sub-Chapter IV are to be classified in heading 2811.

5. Headings 2826 to 2842 apply only to metal or ammonium salts or peroxysalts.

Except where the context otherwise requires, double or complex salts are to be classified in heading 2842.

6. Heading 2844 applies only to:

(a) technetium (atomic No. 43), promethium (atomic No. 61), Polonium (atomic No. 84) and all elements with an atomic number greater than 84;

(b) natural or artificial radioactive isotopes (including those of the precious metals or of the base metals of Sections XIV and XV), whether or not mixed together;

(c) compounds, inorganic or organic, of these elements or isotopes, whether or not chemically defined, whether or not mixed together;

(d) alloys, dispersions (including cermets), ceramic products and mixtures containing these elements or isotopes or inorganic or organic compounds thereof and having a specific radioactivity exceeding 74 Bq/g (0.002 micro μ ci/g);

(e) spent (irradiated) fuel elements (cartridges) of nuclear reactors;

(f) radioactive residues whether or not usable.

The term "isotopes", for the purposes of this Note and of the wording of headings 2844 and 2845, refers to:

(i) individual nuclides, excluding, however, those existing in nature in the monoisotopic state;

(ii) mixtures of isotopes of one and the same element, enriched in one or several of the said isotopes, that is, elements of which the natural isotopic composition has been artificially modified.

7. Heading 2853 includes copper phosphide (phosphor copper) containing more than 15 % by weight of phosphorus.

8. Chemical elements (for example, silicon and selenium) doped for use in electronics are to be classified in this Chapter, provided that they are in forms unworked as drawn, or in the form of cylinders or rods. When cut in the forms of discs, wafers or similar forms, they fall in heading 3818.

SUB-HEADING NOTE:

For the purposes of sub-heading 2852 10, the expression "chemically defined" means all organic or inorganic compounds of mercury meeting the requirements of clauses (a) to (e) of Note 1 to Chapter 28 or clauses (a) to (h) of Note 1 to Chapter 29.

SUPPLEMENTARY NOTE :

1. Sub-heading 2804 40 includes, liquefied or solidified gas.

| Tariff Item | Description of goods | Unit | Rate of duty | |
|-----------------------------|-----------------------------------------------|------|--------------|--------------------|
| | | | Standard | Preferential Areas |
| (1) | (2) | (3) | (4) | (5) |
| I.—CHEMICAL ELEMENTS | | | | |
| 2801 | FLUORINE, CHLORINE, BROMINE AND IODINE | | | |
| 2801 10 00 | - Chlorine | kg. | 5% | - |
| 2801 20 00 | - Iodine | kg. | 5% | - |
| 2801 30 | - <i>Fluorine; bromine :</i> | | | |
| 2801 30 10 | --- Fluorine | kg. | 5% | - |
| 2801 30 20 | --- Bromine | kg. | 5% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|-------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2802 | SULPHUR, SUBLIMED OR PRECIPITATED; COLLOIDAL SULPHUR | | | |
| 2802 00 | - Sulphur, sublimed or precipitated; colloidal sulphur : | | | |
| 2802 00 10 | --- Sublimed sulphur | kg. | 5% | - |
| 2802 00 20 | --- Precipitated sulphur | kg. | 5% | - |
| 2802 00 30 | --- Colloidal sulphur | kg. | 5% | - |
| 2803 | CARBON (CARBON BLACKS AND OTHER FORMS OF CARBON NOT ELSEWHERE SPECIFIED OR INCLUDED) | | | |
| 2803 00 | - Carbon (carbon blacks and other forms of carbon not elsewhere specified or included) : | | | |
| 2803 00 10 | --- Carbon blacks | kg. | 5% | - |
| 2803 00 20 | --- Acetylene black | kg. | 5% | - |
| 2803 00 90 | --- Other | kg. | 5% | - |
| 2804 | HYDROGEN, RARE GASES AND OTHER NON-METALS | | | |
| 2804 10 00 | - Hydrogen | kg. | 5% | - |
| | - Rare gases : | | | |
| 2804 21 00 | -- Argon | kg. | 5% | - |
| 2804 29 | -- Other : | | | |
| 2804 29 10 | --- Helium | kg. | 5% | - |
| 2804 29 90 | --- Other | kg. | 5% | - |
| 2804 30 00 | - Nitrogen | kg. | 5% | - |
| 2804 40 | - Oxygen : | | | |
| 2804 40 10 | --- Medicinal grade | kg. | 5% | - |
| 2804 40 90 | --- Other | kg. | 5% | - |
| 2804 50 | - Boron; tellurium | | | |
| 2804 50 10 | --- Boron | kg. | 5% | - |
| 2804 50 20 | --- Tellurium | kg. | 5% | - |
| | - Silicon : | | | |
| 2804 61 00 | -- Containing by weight not less than 99.99% of silicon | kg. | 5% | - |
| 2804 69 00 | -- Other | kg. | 5% | - |
| 2804 70 | - Phosphorus : | | | |
| 2804 70 10 | --- Phosphorus, black | kg. | 5% | - |
| 2804 70 20 | --- Phosphorus, red | kg. | 5% | - |
| 2804 70 30 | --- Phosphorus, white or yellow | kg. | 5% | - |
| 2804 80 00 | - Arsenic | kg. | 5% | - |
| 2804 90 00 | - Selenium | kg. | 5% | - |
| 2805 | ALKALI OR ALKALINE-EARTH METALS; RARE-EARTH METALS, SCANDIUM AND YTTRIUM, WHETHER OR NOT INTERMIXED OR INTERALLOYED; MERCURY | | | |

| (1) | (2) | (3) | (4) | (5) |
|-------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|-----|--------|-----|
| | - <i>Alkali or alkaline-earth metals :</i> | | | |
| 2805 11 00 | -- Sodium | kg. | 5% | - |
| 2805 12 00 | -- Calcium | kg. | 5% | - |
| 2805 19 00 | -- Other | kg. | 5% | - |
| 2805 30 00 | - Rare-earth metals, scandium and yttrium, whether or not intermixed or interalloyed | kg. | 5% | - |
| 2805 40 00 | - Mercury | kg. | 5% | - |
| II.—INORGANIC ACIDS AND INORGANIC OXYGEN COMPOUNDS OF NON-METALS | | | | |
| 2806 | HYDROGEN CHLORIDE (HYDROCHLORIC ACID); CHLOROSULPHURIC ACID | | | |
| 2806 10 00 | - Hydrogen chloride (hydrochloric acid) | kg. | 10% | - |
| 2806 20 00 | - Chlorosulphuric acid | kg. | 10% | - |
| 2807 | SULPHURIC ACID; OLEUM | | | |
| 2807 00 | <i>Sulphuric acid; oleum :</i> | | | |
| 2807 00 10 | --- Sulphuric acid | kg. | 10% | - |
| 2807 00 20 | --- Oleum | kg. | 10% | - |
| 2808 | NITRIC ACID; SULPHONITRIC ACIDS | | | |
| 2808 00 | - <i>Nitric acid; sulphonitric acids :</i> | | | |
| 2808 00 10 | --- Nitric acid | kg. | 10% | - |
| 2808 00 20 | --- Sulphonitric acids | kg. | 10% | - |
| 2809 | DIPHOSPHORUS PENTAOXIDE; PHOSPHORIC ACID; POLYPHOSPHORIC ACIDS, WHETHER OR NOT CHEMICALLY DEFINED | | | |
| 2809 10 00 | - Diphosphorus pentaoxide | Kg | 10% | - |
| 2809 20 | - <i>Phosphoric acid and polyphosphoric acids :</i> | | | |
| 2809 20 10 | --- Phosphoric acid | Kg | *20% | - |
| 2809 20 20 | --- Polyphosphoric acids | Kg | 10% | - |
| 2810 | OXIDES OF BORON; BORIC ACIDS | | | |
| | - <i>Oxides of boron; boric acids :</i> | | | |
| 2810 00 10 | --- Oxides of boron | kg. | 10% | - |
| 2810 00 20 | --- Boric acids | kg. | *17.5% | - |
| 2811 | OTHER INORGANIC ACIDS AND OTHER INORGANIC OXYGEN COMPOUNDS OF NON-METALS | | | |
| | - <i>Other inorganic acids :</i> | | | |
| 2811 11 00 | -- Hydrogen fluoride (hydrofluoric acid) | kg. | 10% | - |

*Amended by Notfn. No. 48/18

| (1) | (2) | (3) | (4) | (5) |
|------------|-----------------------------------------------------------|-----|-----|-----|
| 2811 12 00 | -- Hydrogen cyanide (hydrocyanic acid) | kg. | 10% | - |
| 2811 19 | -- <i>Other :</i> | | | |
| 2811 19 10 | Omitted | | | |
| 2811 19 20 | --- Hypophosphorus acid (phosphinic acid) | kg. | 10% | - |
| 2811 19 30 | --- Acids of arsenic | kg. | 10% | - |
| 2811 19 40 | --- Sulphonic acid | kg. | 10% | - |
| 2811 19 90 | --- Other | kg. | 10% | - |
| | - <i>Other inorganic oxygen compounds of non-metals :</i> | | | |
| 2811 21 | -- <i>Carbon dioxide :</i> | | | |
| 2811 21 10 | --- Dry ice | kg. | 10% | - |
| 2811 21 90 | --- Other | kg. | 10% | - |
| 2811 22 00 | -- Silicon dioxide | kg. | 10% | - |
| 2811 29 | -- <i>Other :</i> | | | |
| 2811 29 10 | --- Arsenic pentaoxide | kg. | 10% | - |
| 2811 29 20 | --- Arsenic trioxide | kg. | 10% | - |
| 2811 29 30 | --- Nitrous oxide | kg. | 10% | - |
| 2811 29 40 | --- Carbon monoxide | kg. | 10% | - |
| 2811 29 50 | --- Sulphur trioxide (sulphuric anhydride) | kg. | 10% | - |
| 2811 29 90 | --- Other | kg. | 10% | - |

III. — HALOGEN OR SULPHUR COMPOUNDS OF NON-METALS

2812

HALIDES AND HALIDE OXIDES OF NON-METALS

- Chlorides and chloride oxides :

| | | | | |
|------------|-----------------------------------|-----|-----|---|
| 2812 11 00 | -- Carbonyl dichloride (phosgene) | kg. | 10% | - |
| 2812 12 00 | -- Phosphorous oxychloride | kg. | 10% | - |
| 2812 13 00 | -- Phosphorous trichloride | kg. | 10% | - |
| 2812 14 00 | -- Phosphorous pentachloride | kg. | 10% | - |
| 2812 15 00 | -- Sulphur monochloride | kg. | 10% | - |
| 2812 16 00 | -- Sulphur dichloride | kg. | 10% | - |
| 2812 17 00 | -- Thionyl chloride | kg. | 10% | - |
| 2812 19 | -- <i>Other:</i> | | | |
| 2812 19 10 | --- Sulphur oxychloride | kg. | 10% | - |
| 2812 19 20 | --- Silicon tetrachloride | kg. | 10% | - |
| 2812 19 30 | --- Arsenous trichloride | kg. | 10% | - |
| 2812 19 90 | --- Other | kg. | 10% | - |
| 2812 90 00 | - Other | kg. | 10% | - |

2813

SULPHIDES OF NON-METALS; COMMERCIAL PHOSPHORUS

TRISULPHIDE

| | | | | |
|------------|---------------------------------------|-----|-----|---|
| 2813 10 00 | - Carbon disulphide | kg. | 10% | - |
| 2813 90 | - <i>Other :</i> | | | |
| 2813 90 10 | --- Arsenic disulphide (artificial) | kg. | 10% | - |
| 2813 90 20 | --- Commercial phosphorus trisulphide | kg. | 10% | - |
| 2813 90 90 | --- Other | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| IV. — INORGANIC BASES AND OXIDES, HYDROXIDES AND PEROXIDES OF METALS | | | | |
| 2814 | AMMONIA, ANHYDROUS OR IN AQUEOUS SOLUTION | | | |
| 2814 10 00 | - Anhydrous ammonia | kg. | 5% | - |
| 2814 20 00 | - Ammonia in aqueous solution | kg. | 5% | - |
| 2815 | SODIUM HYDROXIDE (CAUSTIC SODA); POTASSIUM HYDROXIDE (CAUSTIC POTASH); PEROXIDES OF SODIUM OR POTASSIUM | | | |
| | - <i>Sodium hydroxide (caustic soda) :</i> | | | |
| 2815 11 | -- <i>Solid :</i> | | | |
| 2815 11 10 | --- Flakes | kg. | 10% | - |
| 2815 11 90 | --- Other | kg. | 10% | - |
| 2815 12 00 | -- In aqueous solution (soda lye or liquid soda) | kg. | 10% | - |
| 2815 20 00 | - Potassium hydroxide (caustic potash) | kg. | 10% | - |
| 2815 30 00 | - Peroxides of sodium or potassium | kg. | 10% | - |
| 2816 | HYDROXIDE AND PEROXIDE OF MAGNESIUM; OXIDES, HYDROXIDES AND PEROXIDES, OF STRONTIUM OR BARIUM | | | |
| 2816 10 | - <i>Hydroxide and peroxide of magnesium :</i> | | | |
| 2816 10 10 | --- Hydroxide of magnesium | kg. | 10% | - |
| 2816 10 20 | --- Peroxide of magnesium | kg. | 10% | - |
| 2816 40 00 | - Oxides, hydroxides and peroxides, of strontium or barium | kg. | 10% | - |
| 2817 | ZINC OXIDE; ZINC PEROXIDE | | | |
| 2817 00 | - <i>Zinc oxide; zinc peroxide :</i> | | | |
| 2817 00 10 | --- Zinc oxide | kg. | 10% | - |
| 2817 00 20 | --- Zinc peroxide | kg. | 10% | - |
| 2818 | ARTIFICIAL CORUNDUM, WHETHER OR NOT CHEMICALLY DEFINED; ALUMINIUM OXIDE; ALUMINIUM HYDROXIDE | | | |
| 2818 10 00 | - Artificial corundum, whether or not chemically defined | kg. | 10% | - |
| 2818 20 | - <i>Aluminium oxide, other than artificial corundum :</i> | | | |
| 2818 20 10 | --- Alumina, calcined | kg. | 10% | - |
| 2818 20 90 | --- Other | kg. | 10% | - |
| 2818 30 00 | - Aluminium hydroxide | kg. | 10% | - |
| 2819 | CHROMIUM OXIDES AND HYDROXIDES | | | |

| (1) | (2) | (3) | (4) | (5) |
|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2819 10 00 | - Chromium trioxide | kg. | 10% | - |
| 2819 90 00 | - Other | kg. | 10% | - |
| 2820 | MANGANESE OXIDES | | | |
| 2820 10 00 | - Manganese dioxide | kg. | 10% | - |
| 2820 90 00 | - Other | kg. | 10% | - |
| 2821 | IRON OXIDES AND HYDROXIDES; EARTH COLOURS CONTAINING 70% OR MORE BY WEIGHT OF COMBINED IRON EVALUATED AS Fe_2O_3 | | | |
| 2821 10 | - <i>Iron oxides and hydroxides :</i> | | | |
| 2821 10 10 | --- Iron oxides | kg. | 10% | - |
| 2821 10 20 | --- Iron hydroxides | kg. | 10% | - |
| 2821 20 00 | - Earth colours | kg. | 10% | - |
| 2822 | COBALT OXIDES AND HYDROXIDES; COMMERCIAL COBALT OXIDES | | | |
| 2822 00 | - <i>Cobalt oxides and hydroxides; commercial cobalt oxides :</i> | | | |
| 2822 00 10 | --- Cobalt oxides | kg. | 10% | - |
| 2822 00 20 | --- Cobalt hydroxides | kg. | 10% | - |
| 2822 00 30 | --- Commercial cobalt oxides | kg. | 10% | - |
| 2823 | TITANIUM OXIDES | | | |
| 2823 00 | - <i>Titanium oxides :</i> | | | |
| 2823 00 10 | --- Titanium dioxide | kg. | 10% | - |
| 2823 00 90 | --- Other | kg. | 10% | - |
| 2824 | LEAD OXIDES; RED LEAD AND ORANGE LEAD | | | |
| 2824 10 | - <i>Lead monoxide (litharge, massicot) :</i> | | | |
| 2824 10 10 | --- Litharge | kg. | 10% | - |
| 2824 10 20 | --- Massicot | kg. | 10% | - |
| 2824 90 00 | - Other | kg. | 10% | - |
| 2825 | HYDRAZINE AND HYDROXYLAMINE AND THEIR INORGANIC SALTS; OTHER INORGANIC BASES; OTHER METAL OXIDES, HYDROXIDES AND PEROXIDES | | | |
| 2825 10 | - <i>Hydrazine and hydroxylamine and their inorganic salts :</i> | | | |
| 2825 10 10 | --- Hydrazine anhydrous | kg. | 10% | - |
| 2825 10 20 | --- Hydrazine hydrate | kg. | 10% | - |
| 2825 10 30 | --- Hydrazine sulphate | kg. | 10% | - |
| 2825 10 40 | --- Hydroxylamine sulphate | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|------------|---------------------------------------------------|-----|-----|-----|
| 2825 10 90 | --- Other | kg. | 10% | - |
| 2825 20 00 | - Lithium oxide and hydroxide | kg. | 10% | - |
| 2825 30 | - <i>Vanadium oxides and hydroxides</i> : | | | |
| 2825 30 10 | --- Vanadium pentoxide flakes | kg. | 10% | - |
| 2825 30 90 | --- Other | kg. | 10% | - |
| 2825 40 00 | - Nickel oxides and hydroxides | kg. | 10% | - |
| 2825 50 00 | - Copper oxides and hydroxides | kg. | 10% | - |
| 2825 60 | - <i>Germanium oxides and zirconium dioxide</i> : | | | |
| 2825 60 10 | --- Germanium oxides | kg. | 10% | - |
| 2825 60 20 | --- Zirconium dioxide | kg. | 10% | - |
| 2825 70 | - <i>Molybdenum oxides and hydroxides</i> : | | | |
| 2825 70 10 | --- Molybdenum trioxide | kg. | 10% | - |
| 2825 70 20 | --- Molybdic acid | kg. | 10% | - |
| 2825 70 90 | --- Other | kg. | 10% | - |
| 2825 80 00 | - Antimony oxides | kg. | 10% | - |
| 2825 90 | - <i>Other</i> : | | | |
| 2825 90 10 | --- Tin oxide | kg. | 10% | - |
| 2825 90 20 | --- Cadmium oxide | kg. | 10% | - |
| 2825 90 40 | --- Calcium hydroxide | kg. | 10% | - |
| 2825 90 50 | --- Ammonium hydroxide | kg. | 10% | - |
| 2825 90 90 | --- Other | kg. | 10% | - |

V. — SALTS AND PEROXYSALTS, OF INORGANIC ACIDS AND METALS

2826

FLUORIDES; FLUROSILICATES, FLUROALUMINATES AND OTHER COMPLEX FLUORINE SALTS

| | | | | |
|------------|---------------------------------------------------|-----|-----|---|
| | - <i>Fluorides</i> : | | | |
| 2826 12 00 | -- Of aluminium | kg. | 10% | - |
| 2826 19 | -- <i>Other</i> : | | | |
| 2826 19 10 | --- Magnesium fluoride | kg. | 10% | - |
| 2826 19 90 | --- Other | kg. | 10% | - |
| 2826 30 00 | - Sodium hexafluoroaluminate (synthetic cryolite) | kg. | 10% | - |
| 2826 90 00 | - Other | kg. | 10% | - |

2827

CHLORIDES, CHLORIDE OXIDES AND CHLORIDE HYDROXIDES; BROMIDES AND BROMIDE OXIDES; IODIDES AND IODIDE OXIDES

| | | | | |
|------------|----------------------------|-----|-----|---|
| 2827 10 00 | - Ammonium chloride | kg. | 10% | - |
| 2827 20 00 | - Calcium chloride | kg. | 10% | - |
| | - <i>Other chlorides</i> : | | | |
| 2827 31 00 | -- Of magnesium | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|-----------------------------------------------------------------------------------------|-----|-----|-----|
| 2827 32 00 | -- Of aluminium | kg. | 10% | - |
| 2827 35 00 | -- Of nickel | kg. | 10% | - |
| 2827 39 | -- <i>Other :</i> | | | |
| 2827 39 20 | --- Mercurous chloride | kg. | 10% | - |
| 2827 39 30 | --- Strontium chloride | kg. | 10% | - |
| 2827 39 40 | --- Cuprous chloride | kg. | 10% | - |
| 2827 39 90 | --- Other | kg. | 10% | - |
| | - <i>Chloride oxides and chloride hydroxides :</i> | | | |
| 2827 41 | -- Of copper : | | | |
| 2827 41 10 | --- Copper oxychloride | kg. | 10% | - |
| 2827 41 90 | --- Other | kg. | 10% | - |
| 2827 49 00 | -- Other | kg. | 10% | - |
| | - <i>Bromides and bromide oxides :</i> | | | |
| 2827 51 | -- <i>Bromides of sodium or of potassium :</i> | | | |
| 2827 51 10 | --- Bromides of sodium | kg. | 10% | - |
| 2827 51 20 | --- Bromides of potassium | kg. | 10% | - |
| 2827 59 | -- <i>Other :</i> | | | |
| 2827 59 10 | --- Magnesium bromide | kg. | 10% | - |
| 2827 59 90 | --- Other | kg. | 10% | - |
| 2827 60 | - <i>Iodides and iodide oxides :</i> | | | |
| 2827 60 10 | --- Potassium iodide | kg. | 10% | - |
| 2827 60 20 | --- Sodium iodide | kg. | 10% | - |
| 2827 60 90 | --- Other | kg. | 10% | - |
| 2828 | HYPOCHLORITES; COMMERCIAL CALCIUM HYPOCHLORITES; CHLORITES; HYPOBROMITES | | | |
| 2828 10 | - <i>Commercial calcium hypochlorite and other calcium hypochlorites :</i> | | | |
| 2828 10 10 | --- Commercial calcium hypochlorite (bleaching paste or powder) | kg. | 10% | - |
| 2828 10 90 | --- Other | kg. | 10% | - |
| 2828 90 | - <i>Other :</i> | | | |
| | --- <i>Sodium hypochlorites :</i> | | | |
| 2828 90 11 | ---- Bleaching paste or powder | kg. | 10% | - |
| 2828 90 19 | ---- Other | kg. | 10% | - |
| 2828 90 20 | --- Potassium hypochlorites | kg. | 10% | - |
| 2828 90 30 | --- Sodium chlorite | kg. | 10% | - |
| 2828 90 40 | --- Aluminium chlorite | kg. | 10% | - |
| 2828 90 50 | --- Hypobromites | kg. | 10% | - |
| 2828 90 60 | --- Bleaching paste or powder of other hypochlorites | kg. | 10% | - |
| 2828 90 90 | --- Other | kg. | 10% | - |
| 2829 | CHLORATES AND PERCHLORATES; BROMATES AND PERBROMATES; IODATES AND PERIODATES | | | |
| | - <i>Chlorates :</i> | | | |
| 2829 11 00 | -- Of sodium | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|-----------------------------------------------------------------------|-----|-----|-----|
| 2829 19 | -- <i>Other :</i> | | | |
| 2829 19 10 | --- Barium chlorate | kg. | 10% | - |
| 2829 19 20 | --- Potassium chlorate | kg. | 10% | - |
| 2829 19 30 | --- Magnesium chlorate | kg. | 10% | - |
| 2829 19 90 | --- Other | kg. | 10% | - |
| 2829 90 | - <i>Other :</i> | | | |
| 2829 90 10 | --- Perchlorates | kg. | 10% | - |
| 2829 90 20 | --- Bromates and perbromates | kg. | 10% | - |
| 2829 90 30 | --- Iodates and periodates | kg. | 10% | - |
| 2830 | SULPHIDES; POLYSULPHIDES, WHETHER OR NOT CHEMICALLY DEFINED | | | |
| 2830 10 00 | - Sodium sulphides | kg. | 10% | - |
| 2830 90 | - <i>Other :</i> | | | |
| 2830 90 10 | --- Sulphides | kg. | 10% | - |
| 2830 90 20 | --- Polysulphides | kg. | 10% | - |
| 2831 | DITHIONITES AND SULPHOXYLATES | | | |
| 2831 10 | - <i>Of sodium :</i> | | | |
| 2831 10 10 | --- Sodium dithionites (sodium hydrosulphite) | kg. | 10% | - |
| 2831 10 20 | --- Sodium sulphonylates (including sodium formaldehyde sulphonylate) | kg. | 10% | - |
| 2831 90 | - <i>Other :</i> | | | |
| 2831 90 10 | --- Dithionites | kg. | 10% | - |
| 2831 90 20 | --- Sulphonylates | kg. | 10% | - |
| 2832 | SULPHITES; THIOSULPHATES | | | |
| 2832 10 | - <i>Sodium sulphites :</i> | | | |
| 2832 10 10 | --- Sodium bisulphite | kg. | 10% | - |
| 2832 10 20 | --- Sodium hydrosulphite | kg. | 10% | - |
| 2832 10 90 | --- Other | kg. | 10% | - |
| 2832 20 | - <i>Other sulphites :</i> | | | |
| 2832 20 10 | --- Potassium metabisulphite | kg. | 10% | - |
| 2832 20 20 | --- Magnesium sulphite | kg. | 10% | - |
| 2832 20 90 | --- Other | kg. | 10% | - |
| 2832 30 | - <i>Thiosulphates :</i> | | | |
| 2832 30 10 | --- Sodium thiosulphate (hypo) | kg. | 10% | - |
| 2832 30 20 | --- Magnesium thiosulphate | kg. | 10% | - |
| 2832 30 90 | --- Other | kg. | 10% | - |
| 2833 | SULPHATES; ALUMS; PEROXOSULPHATES (PERSULPHATES) | | | |
| | - <i>Sodium sulphates :</i> | | | |
| 2833 11 00 | -- Disodium sulphate | kg. | 10% | - |
| 2833 19 | -- <i>Other :</i> | | | |

| (1) | (2) | (3) | (4) | (5) |
|-------------|-----------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2833 19 10 | --- Sodium hydrogen sulphate (acid sulphate) | kg. | 10% | - |
| 2833 19 20 | --- Sodium pyrosulphate | kg. | 10% | - |
| 2833 19 90 | --- Other | kg. | 10% | - |
| | - <i>Other sulphates :</i> | | | |
| 2833 21 00 | -- Of magnesium | kg. | 10% | - |
| 2833 22 | -- <i>Of aluminium :</i> | | | |
| 2833 22 10 | --- Aluminium sulphate (iron free) | kg. | 10% | - |
| 2833 22 90 | --- Other | kg. | 10% | - |
| 2833 24 00 | -- Of nickel | kg. | 10% | - |
| 2833 25 00 | -- Of copper | kg. | 10% | - |
| 2833 27 00 | -- Of barium | kg. | 10% | - |
| 2833 29 | -- <i>Other :</i> | | | |
| 2833 29 10 | --- Ferrous sulphate | kg. | 10% | - |
| 2833 29 30 | --- Quinidine sulphate | kg. | 10% | - |
| 2833 29 40 | --- Manganese sulphate | kg. | 10% | - |
| 2833 29 50 | --- Strontium sulphate | kg. | 10% | - |
| 2833 29 90 | --- Other | kg. | 10% | - |
| 2833 30 | - <i>Alums :</i> | | | |
| 2833 30 10 | --- Ammonium alum | kg. | 10% | - |
| 2833 30 20 | --- Ferric ammonium alum | kg. | 10% | - |
| 2833 30 30 | --- Potash alum | kg. | 10% | - |
| 2833 30 90 | --- Other | kg. | 10% | - |
| 2833 40 00 | - Peroxosulphates (persulphates) | kg. | 10% | - |
| 2834 | NITRITES; NITRATES | | | |
| 2834 10 | - <i>Nitrites :</i> | | | |
| 2834 10 10 | --- Sodium nitrite | kg. | 10% | - |
| 2834 10 90 | --- Other | kg. | 10% | - |
| | - <i>Nitrates :</i> | | | |
| 2834 21 00 | -- Of potassium | kg. | 10% | - |
| 2834 29 | -- <i>Other :</i> | | | |
| 2834 29 10 | --- Strontium nitrate | kg. | 10% | - |
| 2834 29 20 | --- Magnesium nitrate | kg. | 10% | - |
| 2834 29 30 | --- Barium nitrate | kg. | 10% | - |
| 2834 29 90 | --- Other | kg. | 10% | - |
| 2835 | PHOSPHINATES (HYPOPHOSPHITES), PHOSPHONATES (PHOSPHITES) AND PHOSPHATES; POLYPHOSPHATES, WHETHER OR NOT CHEMICALLY DEFINED | | | |
| 2835 10 | - <i>Phosphinates (hypophosphites) and phosphonates (phosphites) :</i> | | | |
| 2835 10 10 | --- Calcium hypophosphite | kg. | 10% | - |
| 2835 10 20 | --- Magnesium hypophosphite | kg. | 10% | - |
| 2835 10 90 | --- Other | kg. | 10% | - |
| | - <i>Phosphates :</i> | | | |

| (1) | (2) | (3) | (4) | (5) |
|-------------|--------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2835 22 00 | -- Of mono-or disodium | kg. | 10% | - |
| 2835 24 00 | -- Of potassium | kg. | 10% | - |
| 2835 25 00 | -- Calcium hydrogenorthophosphate ("dicalcium phosphate") | kg. | 10% | - |
| 2835 26 | -- <i>Other phosphates of calcium :</i> | | | |
| 2835 26 10 | --- Calcium monobasic phosphate | kg. | 10% | - |
| 2835 26 20 | --- Calcium tribasic phosphate | kg. | 10% | - |
| 2835 26 90 | --- Other | kg. | 10% | - |
| 2835 29 | -- <i>Other :</i> | | | |
| 2835 29 10 | --- Magnesium phosphate, monobasic | kg. | 10% | - |
| 2835 29 20 | --- Magnesium phosphate, dibasic | kg. | 10% | - |
| 2835 29 30 | --- Magnesium phosphate, tribasic | kg. | 10% | - |
| 2835 29 40 | --- Sodium hexametaphosphate | kg. | 10% | - |
| 2835 29 90 | --- Other | kg. | 10% | - |
| | - <i>Polyphosphates :</i> | | | |
| 2835 31 00 | -- Sodium triphosphate (sodium tripoly-phosphate) | kg. | 10% | - |
| 2835 39 00 | -- Other | kg. | 10% | - |
| 2836 | CARBONATES; PEROXOCARBONATES (PERCARBONATES); COMMERCIAL AMMONIUM CARBONATE CONTAINING AMMONIUM CARBAMATE | | | |
| 2836 20 | - <i>Disodium carbonate :</i> | | | |
| 2836 20 10 | --- Disodium carbonate, dense | kg. | 10% | - |
| 2836 20 20 | --- Disodium carbonate, light | kg. | 10% | - |
| 2836 20 90 | --- Other | kg. | 10% | - |
| 2836 30 00 | -- Sodium hydrogencarbonate (sodium bicarbonate) | kg. | 10% | - |
| 2836 40 00 | - Potassium carbonates | kg. | 10% | - |
| 2836 50 00 | - Calcium carbonate | kg. | 10% | - |
| 2836 60 00 | - Barium carbonate | kg. | 10% | - |
| | - <i>Other :</i> | | | |
| 2836 91 00 | -- Lithium carbonates | kg. | 10% | - |
| 2836 92 00 | -- Strontium carbonate | kg. | 10% | - |
| 2836 99 | -- <i>Other :</i> | | | |
| 2836 99 10 | --- Percarbonates | kg. | 10% | - |
| 2836 99 20 | --- Magnesium carbonate | kg. | 10% | - |
| 2836 99 30 | --- Aluminium bicarbonate | kg. | 10% | - |
| 2836 99 90 | --- Other | kg. | 10% | - |
| 2837 | CYANIDES, CYANIDE OXIDES AND COMPLEX CYANIDES | | | |
| | - <i>Cyanides and cyanide oxides :</i> | | | |
| 2837 11 00 | -- Of sodium | kg. | 10% | - |
| 2837 19 | -- <i>Other :</i> | | | |
| 2837 19 10 | --- Potassium cyanide | kg. | 10% | - |
| 2837 19 20 | --- Double cyanide of potassium and sodium | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|-------------------------------------------------------------|-----|-----|-----|
| 2837 19 90 | --- Other | kg. | 10% | - |
| 2837 20 | - <i>Complex cyanides</i> : | | | |
| 2837 20 10 | --- Ammonium sulphocyanide | kg. | 10% | - |
| 2837 20 20 | --- Potassium ferricyanide | kg. | 10% | - |
| 2837 20 30 | --- Potassium ferrocyanide | kg. | 10% | - |
| 2837 20 40 | --- Sodium ferrocyanide | kg. | 10% | - |
| 2837 20 50 | --- Sodium nitroprusside (sodium nitroferricyanide) | kg. | 10% | - |
| 2837 20 90 | --- Other | kg. | 10% | - |
| 2838 | OMITTED | | | |
| 2839 | SILICATES; COMMERCIAL ALKALI METAL SILICATES | | | |
| | - <i>Of sodium</i> : | | | |
| 2839 11 00 | -- Sodium metasilicates | kg. | 10% | - |
| 2839 19 00 | -- Other | kg. | 10% | - |
| 2839 90 | - <i>Other</i> : | | | |
| 2839 90 10 | --- Magnesium trisilicate | kg. | 10% | - |
| 2839 90 90 | --- Other | kg. | 10% | - |
| 2840 | BORATES; PEROXOBORATES (PERBORATES) | | | |
| | - <i>Disodium tetraborate (refined borax)</i> : | | | |
| 2840 11 00 | -- Anhydrous | kg. | 10% | - |
| 2840 19 00 | -- Other | kg. | 10% | - |
| 2840 20 | - <i>Other borates</i> : | | | |
| 2840 20 10 | --- Magnesium borate | kg. | 10% | - |
| 2840 20 90 | --- Other | kg. | 10% | - |
| 2840 30 00 | - Peroxoborates (perborates) | kg. | 10% | - |
| 2841 | SALTS OF OXOMETALLIC OR PEROXOMETALLIC ACIDS | | | |
| 2841 30 00 | - Sodium dichromate | kg. | 10% | - |
| 2841 50 | - <i>Other chromates and dichromates; peroxochromates</i> : | | | |
| 2841 50 10 | --- Sodium chromate | kg. | 10% | - |
| 2841 50 90 | --- Other | kg. | 10% | - |
| | - <i>Manganites, manganates and permanganates</i> : | | | |
| 2841 61 00 | -- Potassium permanganate | kg. | 10% | - |
| 2841 69 00 | -- Other | kg. | 10% | - |
| 2841 70 | - <i>Molybdates</i> : | | | |
| 2841 70 10 | --- Aluminium molybdate | kg. | 10% | - |
| 2841 70 20 | --- Sodium molybdate | kg. | 10% | - |
| 2841 70 90 | --- Other | kg. | 10% | - |
| 2841 80 | - <i>Tungstates (wolframates)</i> : | | | |
| 2841 80 10 | --- Sodium tungstate | kg. | 10% | - |
| 2841 80 20 | --- Magnesium tungstate | kg. | 10% | - |
| 2841 80 90 | --- Other | kg. | 10% | - |
| 2841 90 00 | - Other | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2842 | OTHER SALTS OF INORGANIC ACIDS OR PEROXOACIDS, (INCLUDING ALUMINOSILICATES, WHETHER OR NOT CHEMICALLY DEFINED), OTHER THAN AZIDES | | | |
| 2842 10 00 | - Double or complex silicates, including aluminosilicates, whether or not chemically defined | kg. | 10% | - |
| 2842 90 | - <i>Other</i> : | | | |
| 2842 90 10 | --- Arsenites and arsenates | kg. | 10% | - |
| 2842 90 20 | --- Bichromates and dichromates | kg. | 10% | - |
| 2842 90 90 | --- Other | kg. | 10% | - |

VI. — MISCELLANEOUS

| | | | | |
|-------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|---|
| 2843 | COLLOIDAL PRECIOUS METALS; INORGANIC OR ORGANIC COMPOUNDS OF PRECIOUS METALS, WHETHER OR NOT CHEMICALLY DEFINED; AMALGAMS OF PRECIOUS METALS | | | |
| 2843 10 | - <i>Colloidal precious metals</i> : | | | |
| 2843 10 10 | --- Of gold | kg. | 10% | - |
| 2843 10 20 | --- Of silver | kg. | 10% | - |
| 2843 10 90 | --- Other | kg. | 10% | - |
| | - <i>Silver compounds</i> : | | | |
| 2843 21 00 | -- Silver nitrate | kg. | 10% | - |
| 2843 29 00 | -- Other | kg. | 10% | - |
| 2843 30 00 | - Gold compounds | kg. | 10% | - |
| 2843 90 | - <i>Other compounds; amalgams</i> : | | | |
| | --- <i>Other compounds</i> : | | | |
| 2843 90 11 | ---- Sodium aurous thiosulphate | kg. | 10% | - |
| 2843 90 12 | ---- Noble metal solutions of platinum, rhodium and palladium | kg. | 10% | - |
| 2843 90 19 | ---- Other | kg. | 10% | - |
| 2843 90 20 | --- Amalgams | kg. | 10% | - |

| | | | | |
|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|---|
| 2844 | RADIOACTIVE CHEMICAL ELEMENTS AND RADIOACTIVE ISOTOPES (INCLUDING THE FISSIONABLE OR FERTILE CHEMICAL ELEMENTS AND ISOTOPES) AND THEIR COMPOUNDS; MIXTURES AND RESIDUES CONTAINING THESE PRODUCTS | | | |
| 2844 10 00 | - Natural uranium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing natural uranium or natural uranium compounds | kg | 10% | - |
| 2844 20 00 | - Uranium enriched in U ₂₃₅ and its compounds; plutonium and its | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| | compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing uranium enriched in U_{235} , plutonium or compounds of these products | | | |
| 2844 30 | - Uranium depleted in U_{235} and its compounds; thorium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing uranium depleted in U_{235} , thorium or compounds of these products : | | | |
| 2844 30 10 | --- Uranium depleted in U_{235} and thorium and their alloys, unwrought or wrought and compounds thereof | kg. | 10% | - |
| | --- Compounds of thorium or of uranium depleted in U_{235} : | | | |
| 2844 30 21 | ---- Thorium oxide | kg. | 10% | - |
| 2844 30 22 | ---- Thorium hydroxide | kg. | 10% | - |
| 2844 30 23 | ---- Thorium nitrate | kg. | 10% | - |
| 2844 30 29 | ---- Other | kg. | 10% | - |
| 2844 30 30 | --- Waste and scrap of uranium depleted in U_{235} or of thorium | kg. | 10% | - |
| 2844 30 90 | --- Other | kg. | 10% | - |
| 2844 40 00 | - Radioactive elements and isotopes and compounds other than those of sub-headings 2844 10, 2844 20 or 2844 30; alloys, dispersions (including cermet), ceramic products and mixtures containing these elements, isotopes or compounds; radioactive residues | kg. | 10% | - |
| 2844 50 00 | - Spent (irradiated) fuel elements (cartridges) of nuclear reactors | kg. | 10% | - |
| 2845 | ISOTOPES OTHER THAN THOSE OF HEADING 2844; COMPOUNDS, INORGANIC OR ORGANIC, OF SUCH ISOTOPES, WHETHER OR NOT CHEMICALLY DEFINED | | | |
| 2845 10 00 | - Heavy water (deuterium oxide) | kg. | 10% | - |
| 2845 90 | - Other : | | | |
| 2845 90 10 | --- Nuclear fuels not elsewhere included or specified | kg. | 10% | - |
| 2845 90 90 | --- Other | kg. | 10% | - |
| 2846 | COMPOUNDS, INORGANIC OR ORGANIC, OF RARE-EARTH METALS, OF YTTRIUM OR OF SCANDIUM OR OF MIXTURES OF THESE METALS | | | |
| 2846 10 | - Cerium compounds : | | | |
| 2846 10 10 | --- Cerium oxides | kg. | 10% | - |
| 2846 10 90 | --- Other | kg. | 10% | - |

| (1) | (2) | (3) | (4) | (5) |
|-------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2846 90 | - <i>Other</i> : | | | |
| 2846 90 10 | --- Rare-earth oxides not elsewhere included or specified | kg. | 10% | - |
| 2846 90 20 | --- Rare-earth fluorides not elsewhere included or specified | kg. | 10% | - |
| 2846 90 30 | --- Rare-earth chlorides not elsewhere included or specified | kg. | 10% | - |
| 2846 90 90 | --- Other | kg. | 10% | - |
| 2847 00 00 | HYDROGEN PEROXIDE, WHETHER OR NOT SOLIDIFIED WITH UREA | kg. | 10% | - |
| 2848 | Omitted | | | |
| 2849 | CARBIDES, WHETHER OR NOT CHEMICALLY DEFINED | | | |
| 2849 10 00 | - Of calcium | kg. | 10% | - |
| 2849 20 | - <i>Of silicon</i> : | | | |
| 2849 20 10 | --- Carborundum | kg. | 10% | - |
| 2849 20 90 | --- Other | kg. | 10% | - |
| 2849 90 | - <i>Other</i> : | | | |
| 2849 90 10 | --- Boron carbide | kg. | 10% | - |
| 2849 90 20 | --- Tungsten carbide | kg. | 10% | - |
| 2849 90 90 | --- Other | kg. | 10% | - |
| 2850 | HYDRIDES, NITRIDES, AZIDES, SILICIDES AND BORIDES, WHETHER OR NOT CHEMICALLY DEFINED, OTHER THAN COMPOUNDS WHICH ARE ALSO CARBIDES OF HEADING 2849 | | | |
| 2850 00 | - <i>Hydrides, nitrides, azides, silicides and borides, whether or not chemically defined, other than compounds which are also carbides of heading 2849 :</i> | | | |
| 2850 00 10 | --- Hydrides | kg. | 10% | - |
| 2850 00 20 | --- Nitrides | kg. | 10% | - |
| 2850 00 30 | --- Azides | kg. | 10% | - |
| | --- <i>Silicides</i> : | | | |
| 2850 00 41 | ---- Of calcium | kg. | 10% | - |
| 2850 00 49 | ---- Other | kg. | 10% | - |
| 2850 00 50 | --- Borides | kg. | 10% | - |
| 2851 | Omitted | | | |

| (1) | (2) | (3) | (4) | (5) |
|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| 2852 | INORGANIC OR ORGANIC COMPOUNDS OF MERCURY, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING AMALGAMS | | | |
| 2852 10 00 | - Chemically defined | kg. | 10% | - |
| 2852 90 00 | - Other | kg. | 10% | - |
| 2853 | PHOSPHIDES, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING FERROPHOSPHORUS; OTHER INORGANIC COMPOUNDS (INCLUDING DISTILLED OR CONDUCTIVITY WATER AND WATER OF SIMILAR PURITY); LIQUID AIR (WHETHER OR NOT RARE GASES HAVE BEEN REMOVED); COMPRESSED AIR; AMALGAMS, OTHER THAN AMALGAMS OF PRECIOUS METALS | | | |
| 2853 10 00 | - Cyanogen chloride (chlorcyan) | kg. | 10% | - |
| 2853 90 | - <i>Other:</i> | | | |
| 2853 90 10 | --- Distilled or conductivity water and water of similar purity | kg. | 10% | - |
| 2853 90 20 | --- Liquid air, whether or not rare gases have been removed | kg. | 10% | - |
| 2853 90 30 | --- Compressed air | kg. | 10% | - |
| 2853 90 40 | --- Amalgams, other than of precious metals | kg. | 10% | - |
| 2853 90 90 | --- Other | kg. | 10% | - |

[Notifn. No.37/09-Cus., dated 20.4.2009]

Whereas, in the matter of import of Soda Ash falling under sub-heading 2836 20 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) from the People's Republic of China, the Director General (Safeguard), in preliminary findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, vide number G.S.R. 62 (E), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and it necessitates the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China ;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8C of the said Act, read with rules 10 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguard), hereby imposes a safeguard duty, at the rate of 20 per cent. *ad valorem* on import of Soda Ash, falling under sub-heading 2836 20 of the First Schedule to the said Act, when imported into India from

the People's Republic of China .

2. The safeguard duty imposed under this notification shall be effective upto and inclusive of the 5th November, 2009 unless revoked, superseded or amended earlier.

[Notfn. No. 122/ 2009-Cus., dt. 5.11.2009.]

Whereas, in the matter of import of Soda Ash (hereinafter also referred as the subject goods), falling under tariff item 2836 20, of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguards), in its preliminary findings vide number G.S.R. 62 (E), dated the 30th January, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and that this had necessitated the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China ;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed provisional Safeguard duty on imports of the subject goods *vide* notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 37/ 2009-CUSTOMS, dated the 20th April, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 20th April, 2009, *vide* number G.S.R.264 (E), dated the 20th April, 2009;

And whereas, the Director General (Safeguards) in its final findings *vide* number G.S.R.725(E), dated the 6th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 6th October, 2009 had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to the domestic industry of Soda Ash and it necessitated the imposition of definitive safeguard duty on imports of Soda Ash into India from People's Republic of China;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8C of the said Act, read with rules 12 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty at the rate of 20% *ad valorem* on Soda Ash, falling under tariff item 2836 20 of the First Schedule to the said Act, when imported into India from the People's Republic of China.

2. The Safeguard duty imposed under this notification shall be levied with effect for one year from the date of imposition of the provisional Safeguard duty, and shall remain in force upto and inclusive of the 19th April, 2010.

[Notfn. No. 131/ 2009-Cus., dt. 4.12.2009.]

Whereas, in the matter of import of Caustic Soda lye , falling under tariff item 2815 12 00 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), the Director General (Safeguard), in preliminary findings vide number G.S.R.754(E), dated the 15th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated

the 15th October, 2009, had come to the conclusion that increased imports of Caustic Soda lye into India had caused and threatened to cause further serious injury to the domestic producers of Caustic Soda lye and it necessitates the imposition of provisional safeguard duty on imports of Caustic Soda lye into India;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8B of the said Act, read with rules 10 and 14 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government after considering the said findings of the Director General (Safeguard), hereby imposes on Caustic Soda lye, falling under tariff item 2815 12 00 of the First Schedule to the said Act, when imported into India, a safeguard duty at the rate of 15 per cent. ad valorem.

2. Nothing contained in this notification shall apply to imports of Caustic Soda lye from countries notified as developing countries under clause (a) of sub-section (6) of section 8B of the said Act, other than the People's Republic of China, Indonesia, Qatar, Saudi Arabia and Thailand.

3. The safeguard duty imposed under this notification shall be effective upto and inclusive of the 3rd March, 2010 (unless revoked, superseded or amended earlier).

[Notfn. No. 72/ 2010-Cus., dt. 28.6.2010.]

Whereas, in the matter of import of Soda Ash (hereinafter also referred to as the subject goods), falling under tariff item 2836 20, of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguards), in its preliminary findings vide number G.S.R. 62 (E), dated the 30th January, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and that this had necessitated the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China ;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed provisional Safeguard duty on imports of the subject goods vide notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 37/ 2009-CUSTOMS, dated the 20th April, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 20th April, 2009, vide number G.S.R.264 (E), dated the 20th April, 2009;

And whereas, the Director General (Safeguards) in its final findings vide number G.S.R.725(E), dated the 6th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 6th October, 2009 had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had threatened to cause market disruption to the domestic industry of Soda Ash and it necessitated the imposition of definitive safeguard duty on imports of Soda Ash into India from People's Republic of China;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed Safeguard duty on imports of the subject goods vide notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 122/2009-Customs,

dated the 5th November, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 5th November, 2009, vide number G.S.R.797 (E), dated the 5th November, 2009;

And whereas, the Director General (Safeguards) in its final findings in review proceedings vide number G.S.R.318(E), dated the 13th April, 2010, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 13th April, 2010 (hereinafter referred to as the said findings) had come to the conclusion that threat of market disruption to the domestic industry of Soda Ash continued to exist and it necessitated the continuation of safeguard duty on imports of Soda Ash into India from People's Republic of China;

Now, therefore, in exercise of the powers conferred by sub-section (1), of section 8C of the said Act, and in accordance with the rules 12, 14 and 17 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty at the rate of 16% ad valorem on Soda Ash, falling under tariff item 2836 20 of the First Schedule to the said Act, when imported into India from the People's Republic of China.

2. The Safeguard duty imposed under this notification shall be levied with effect from the date of publication of this notification in Gazette of India, and shall remain in force upto and inclusive of the 19th April, 2011.

THE SEVENTH SCHEDULE

[See Section 58 (1)]

| Description of item and imposition of safeguard duty thereon | Period of effect |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| (1) | (2) |
| On the basis of the final findings of the Director General (Safeguards), the safeguard duty on Caustic Soda Iye, falling under tariff item 2815 12 00 of the First Schedule to the Customs Tariff Act, 1975 (57 of 1975), when imported into India, at the rate of fifteen per cent. ad valorem. | 4th December, 2009 to 3rd March, 2010 (both days inclusive) |

Nothing contained in sub-section (1), of Section 8B of Customs Tariff Act, 1975 shall apply to imports of Caustic Soda Iye from Countries notified as developing countries under clause (a), of sub-section (6) of section 8B of the said Act, other than the People's Republic of China, Indonesia, Qatar, Saudi Arabia and Thailand. (vide sec.61 (2) of Finance Act 2011).

Safeguard duty on Carbon Black.

Notifin. No.4/2012-Cus. (SG), dt. 5.10.2012.

Whereas, in the matter of import of Carbon Black (for rubber application) (hereinafter referred to as the subject goods), falling under tariff item 2803 00 10 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguard), in the final findings, vide number G.S.R. 602 (E), dated the 31st July, 2012, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 31st July, 2012, had come to the conclusion that increased imports of Carbon Black (for rubber application) into India from the People's Republic of China had caused and threatened to cause market disruption to

the domestic producers of Carbon Black and it had necessitated the imposition of definitive safeguard duty on imports of Carbon Black (for rubber application) into India;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8C of the said Act, and in accordance with the rules 12, 14 and 17 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty on Carbon Black (for rubber application) , falling under tariff item 2803 00 10 of the First Schedule to the said Act, when imported into India from the People's Republic of China at the rate of-

- (a) Thirty per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 5th October, 2012 to 4th October, 2013(both days inclusive); and
- (b) Twenty five per cent ad valorem, minus anti-dumping duty payable, if any, when imported during the period from 5th October, 2013 to 31st December, 2013(both days inclusive).

